

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9713/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMESH & ORS.

Respondent(s)

Date : 03-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Ashutosh Bansal, Adv.

Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but none has entered appearance.

Last opportunity is granted to respondent Nos.3 and 4 for filing counter affidavit within four weeks.

Application filed for deletion of the name of respondent No.2 be processed for listing before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar